



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.07.2024

NOTICE

Please take notice that the matters listed in the Court – II at 10:30 AM on 03.07.2024 will now be taken up **after rising of the Court – IV assembled at 10:30 AM.**

Further, please take notice that the bench notified for the Court – II on 03.07.2024 at 10:30 AM is reconstituted. Composition of the re-constituted Bench shall be as under.

Court - II (after rising of Court – IV assembled at 10:30 AM)

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)**
- 2. Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

By order of Hon'ble Chairperson

-Sd/-

Registrar